

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**O.A. No. 2168/2020  
M.A. No. 2784/2020**

**This the 24<sup>th</sup> day of December, 2020**

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)**

Govind, age about 28 years,  
S/o Late Shri Ishwar  
R/o Village and Post Office Rithala,  
Dist. Rohtak, Haryana.

... Applicant

(through Shri B.C. Nagar, Advocate)

**Versus**

1. Union of India through  
The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi
2. Divisional Railway Manager (DRM),  
DRM's Office, Chelmsford Road,  
New Delhi
3. Sr. Divisional Personnel Officer,  
DRM's Office, New Delhi

... Respondents

(through Shri Krishan Kant Sharma, Advocate)

**ORDER (Oral)**

After arguing the matter for some time, learned counsel for the applicant sought permission of the Court to withdraw the OA with liberty to file a better OA for the grievances raised in this OA. Permission is granted.

2. The OA stands dismissed as withdrawn with liberty as aforesaid. No costs.
3. Pending MA, if any, also stands disposed of.

**(Pradeep Kumar)  
Member (A)**

/Sunita/daya/